## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5411 ANSWERED ON:06.09.2011 DEPLOYMENT OF CPMFS IN UN PEACE FORCE Tagore Shri Manicka

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large number of Central Para-Military Forces (CPMFs) personnel are being deployed on United Nations (UN) peace keeping forces in various countries;
- (b) if so, the details thereof;
- (c) whether the UN has paid all dues for deployment of the said personnel;
- (d) if so, the details thereof;
- (e) the total amount being paid by the UN to such personnel during each of the last three years and the current year; and
- (f) the measures taken by the Government to provide salary to the CPMF personnel deployed therein?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a) & (b): Yes sir, 7 Formed Police Units (FPUs) consisting of 955 personnel drawn from different Central Armed Police Forces (CAPFs) viz., 2 FPUs from CRPF, 2 FPUs from BSF and 1 FPU each from Assam Rifles, Central Industrial Security Force (CISF) and Indo-Tibetan Border Police (ITBP) are deployed with UN Mission in Liberia, Congo and Haiti.
- (c) to (e): Payment of dues by UN is a continuous and ongoing process. The details of various payments made by the UN during the last three years and the current year is indicated in the Annexure.
- (f): The payment of salary is made by the respective Forces from time to time. The same is not linked to the payment received from the UN.